

In the High Court of Judicature, Bombay.

Two day, the 6th day of Decr 1864

SPECIAL APPEAL No. 774 of 1864

Babau Paudlik Prubhos  
Desai deceased his son &  
his Atmarau Babau Prubhos  
of the Rutnagiri Division of the  
Kankaw District. } Appellant  
(Original Plaintiff.)

versus

Baba Vallad Lillewan  
Waghu Mapari of the Rutna-  
giri Division of the Kan-  
kaw District. } Respondent  
(Original Defendant.)

Rs. 299-7-11

The claim in the Original Suit was to recover possession of two shops let by him as mortgages to the Expts No 24 but were held adversely by them at the suggestion of the mortgagee Dept No 1

In Appeal No. 3 of 1864 the Judge of the District of the Kankaw at Rutnagiri pronounced the Decree of the Offg Ad Rajawar who had the mortgage possession to the Expts to enable him to realize the amount due to him on account of the mortgage.

A Special Appeal was preferred in the High Court on the grounds that the decision of the Senior Assistant Judge is contrary to Law in that he has

committed an error in holding that  
the action is barred by the Statute  
of limitation

as the point shows  
the decree of the said Assistant  
Judge and compares that of  
the Mooring with costs

R Couch  
H. New ton.

MEMORANDUM OF COSTS incurred in Special Appeal No. 774

of 1864 against the decision of the Senior Asst Judge of the District of the Kankar and disposed of on the 6<sup>th</sup> Dec<sup>r</sup> 1864 by reversing the Decree of the Sr Asst Judge and confirming that of the Moonsiff

BY THE APPELLANT—

In the District.

In the Moonsiff's Court .....	46 8 9			
In the Senior Asst Judge's Court .....	9 7 9	56	"	6

In this Court.

Stamp for Memorandum of Special Appeal .....	16	"		
Stamps for copies of Decree and Judgment .....	3	"		
Stamp for Vukeelutnama <i>two</i> .....	4	"		
Batta for Process and Postage .....	1	5	"	
Sectioner's Fee .....	1	3	6	
Vukeel's Fee .....	8	15	9	
			34	83
Rupees.....	90	89		

BY THE RESPONDENT.

In the District.

In the Moonsiff's Court .....	17	"	9	
In the Senior Asst Judge's Court .....	28	4	9	
			45	56

In this Court.

Stamp for Vukeelutnama .....	2	"		
Vukeel's Fee .....	8	15	9	
			10	159
Rupees.....	56	53		



*West*  
Sealer

*West*  
Registrar

The 6<sup>th</sup> day of December 1864